

PAPERS LAID ON THE TABLE

Reports and Accounts (1994-95 and 1995-96) of the Delhi Public Library and related papers

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI S. R. BOMMAI): Madam, I lay on the Table, a copy each (in English and Hindi) of the following papers:—

(i) (a) Annual Report and Accounts of the Delhi Public Library, for the year 1994-95, together with the Audit Report on the accounts.

(b) Review by Government on the working of the above Library.

(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library See No. LT-2228/97]

(ii) (a) Annual Report and Accounts of the Delhi Public Library, for the year 1995-96, together with the Audit Report on the accounts.

(b) Review by Government on the working of the above Library.

(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. LT-2229/97]

Notifications of the Ministry of Environment and Forests

THE MINISTER OF ENVIRONMENT AND FORESTS (PROF. SAIFUD-DIN SOZ): Madam, I lay on the Table, under Section 26 of the Environment (Protection) Act, 1986, a copy (in English and Hindi) of the Ministry of Environment and Forests, Notification S.O. No. 318(E), dated the 10th April, 1997, amending Notification S.O. No. 60(E), dated the 7th January, 1994, relating to environment clearance for expansion and modernisation of any activity or the undertaking of any project.

[Placed in Library. See No. LT-2203/97]

I. Notification of Ministry of Human Resource Development.

II. Report and Accounts (1995-96) of the Board of Apprenticeship Training (Western Region) Mumbai and related papers.

III. Reports and Accounts (1995-96) of the Indian Institute of Advanced Study, Shimla and related papers.

IV. Report and Accounts (1995-96) of the Few Regional Engineering Colleges and related papers.

V. Reports and Accounts (1995-96) of Indian Council of Social Science Research, New Delhi.

(SHRI S.R. BOMMAI): Madam, I lay on the table—

I. A copy (in English and Hindi) of the Ministry of Human Resource Development (Department of Education), Notification S.O. No. 170(E), dated the 6th March, 1997, publishing the International Copyright (Amendment) Order, 1996, under Section 43 of the Copyright Act, 1957.

[Placed in Library. See No. LT-2237/97]

II. copy (in English and Hindi) of the following papers:—

(a) Annual Report and Accounts of the Board of Apprenticeship training (Western Region), Mumbai, for the year 1995-96, together with the Auditors' Report on the Accounts.

(b) Review by Government on the working of the above Board.

(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. LT-2194/97]

III. (a) Annual Report and Accounts of the Indian Institute of Advanced Study, Shimla, for the year 1995-96, together with the Auditors' Report on the Accounts.

(b) Review by Government on the working of the above Institute.